

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 180 OF 2012 & IA NO. 319 OF 2012**  
**&**  
**APPEAL NO. 181 OF 2012 & IA NOs.317, 320 OF 2012 &**  
**IA NO. 4 OF 2013**

**Dated: 28<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**180 of 2012 & IA No. 319 of 2012**

**In the matter of :**

**Shell India Markets Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Indian Oil Corporation Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Jay Savla  
Mr. Jasdeep Singh Dhillon

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Sasi Prabhu  
Mr. Gaurav Mitra  
Mr. Raghu Chandra

Mr. Rajat Navet for R.1 to 3

Ms. Aparna Vohra for PNGRB

Mr. P.B. Suresh Vipin Nair  
Mr. Abhay P. Singh for R.4

**Appeal No. 181 of 2012 & IA Nos.317,320 of 2012 &  
IA No. 4 of 2013**

**In the matter of :**

**Reliance Industries Ltd. & Ors.**

**.... Appellant(s)**

**Vs.**

**Indian Oil Corporation Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Sasi Prabhu  
Mr. Gaurav Mitra  
Mr. Raghu Chandra

Counsel for the Respondent(s) : Mr. Rajat Navet for R.1 to 3  
  
Ms. Aparna Vohra for PNGRB  
  
Mr. Jay Savla  
Mr. Jasdeep Singh Dhillon for R.7  
  
Mr. P.B. Suresh Vipin Nair  
Mr. Abhay P. Singh for R.4

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **18.11.2016.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
Ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**